NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)60/230/HDB/2017
NAME OF THE COMPANY	MPM Hotels Private Limited & Maheshwari Infrastucture &Skyscrapers Pvt Ltd & Tanishq Infra Ventures Pvt Ltd &
NAME OF THE PETITIONER(S)	Zamong mira ventures i vi inu x
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kritika Shorma	PCS	Kritika 151120 gnail-com	4 1
		Knitika 151120 gnall.cm 8179405974	1 Min

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Enclosed Order Sheet

Heard Ms. Kritika, Learned PCS. Case admitted. Post the case for final hearing on 23.9.2017.

Member (T)

Member (J)

Bm